

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 22.02.2024

Appeal No. 409 of 2022

Ravi Narain ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Robin Shah, Advocate i/b Bodhi Legal for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan Advocates i/b The Law Point for the Respondent- SEBI.

WITH

Appeal No. 425 of 2022

Mr. Ajay Shah ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Khushil Shah, Advocate with Ms. Esha Nangre and Mr. Anubhav Sinha, Advocates i/b Zerick Dastur Advocates for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan Advocates i/b The Law Point for the Respondent- SEBI.

WITH

Appeal No. 426 of 2022

Suprabhat Lala ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan Advocates i/b The Law Point for the Respondent- SEBI.

**WITH
Appeal No. 427 of 2022**

Infotech Financials Pvt. Ltd. and Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Khushil Shah, Advocate with Ms. Esha Nangre and Mr. Anubhav Sinha, Advocates i/b Zerick Dastur Advocates for the Appellants.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan Advocates i/b The Law Point for the Respondent- SEBI.

**WITH
Misc. Application No. 725 of 2022
And
Appeal No. 446 of 2022**

National Stock Exchange of India Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Harshit Jaiswal, Advocate i/b AZB & Partners for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan Advocates i/b The Law Point for the Respondent- SEBI.

**AND
Appeal No. 560 of 2022**

Ms. Chitra Ramkrishna ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan Advocates i/b The Law Point for the Respondent- SEBI.

ORDER:

1. Due to non-availability of the bench, the matters are adjourned. List on April 30, 2024.

Ms. Meera Swarup
Technical Member

22.02.2024
PK